Name of the corporate debtor: Galore Developers Private Limited Date of commencement of CIRP: 09/02/2024 List of creditors as: 27/01/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

П	Sl.	Name of creditor	Details o	f claim received	Details of claim admitted					Amount of	Amount	Amount	Amount of claim under	Remarks, if any	
1	No.		Date of	Amount claimed	Amount of	Nature of	Amount	Amount		%	contingent claim	of any	of claim	verification	
			receipt		claim	claim	covered by	covered by	Whethe	voting		mutual			
					admitted		security	guarantee				dues,	admitted		
							interest		party?	in CoC		that			
												may be			
	1 V	SJ Investments	26/02/2024	512,542,365	512,542,365	Secured	512,542,365	-	No	51.72%	-	-	-		
	P	Private Limited													
	2 K	Kotak Mahindra	12/11/2024	2,960,840,112	-	-	-	-	-	-	-	-	-	2,960,840,112	1
	В	Bank Limited													I

Notes

3,473,382,477 512,542,365

- 512,542,365

Protes:
The claims are provisionally admitted on basis of preliminary verification as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents / details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verificates the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.

2,960,840,112